

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

56

C.P. No. 351/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: OMO Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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56.	Adv. Saree Sancheti	Advocate	
	(For the Applicant co.)		





ORDER

CP 351/441/NCLT/MB/MAH/2017

Petitioner Counsel is present. At request of the Petitioner Counsel, list this
matter for on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)